

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2235
(TO BE ANSWERED ON THE 12th February 2026)

AIR CONNECTIVITY FOR KOLHAPUR

2235. SHRI SHAHU SHAHAJI CHHATRAPATI

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether there is a proposal to improve air connectivity for Kolhapur district in Maharashtra; and
(b) if so, the present status thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) & (b): With the repeal of the Air Corporations Act in March 1994, the Indian domestic aviation has been deregulated. It is therefore up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability, subject to compliance with the extant guidelines in this regard. Airlines plan their domestic flight schedules on a specific route/city based on market demand, commercial feasibility, and their company policy.
